

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S) No. 1872 of 2015**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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**12/26.06.2020** As requested on behalf of learned counsel for  
the State, put up this case on 15<sup>th</sup> July, 2020.

**(Deepak Roshan, J.)**

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